



**Release Order No. 1340/8811/2025**

**DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
WESTERN REGIONAL OFFICE**

**Order Releasing of Bank Accounts, Post Offices, Demat Accounts and Mutual Fund Folios**

**Attachment Proceedings Nos. 14806 & 14807 of 2025**

**Certificate No. RC 8811 of 2025**

**The Principal Officer/Chairman & Managing Director/CEO**

**All the Banks in India/All the Post Offices in India/All the Mutual Funds in India  
NSDL/CDSL**

1. Whereas Recovery Certificate No. **RC 8811 of 2025 dated July 04, 2025** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 5,41,000/- (Rupees Five Lakh Forty-One Thousand Only)** along with further interest, all costs, charges and expenses etc. against **BIR FINANCE PRIVATE LIMITED (PAN: AAACB6533C) ["Defaulter"]** and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Post Office Accounts, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered the amount of **Rs. 5,90,521/- (Rupees Five Lakh Ninety Thousand Five Hundred Twenty-One only)**, which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ post office accounts/ demat accounts/ mutual fund folios of BIR FINANCE PRIVATE LIMITED (PAN: AAACB6533C) attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

**Given under my hand and seal at Ahmedabad this 15<sup>th</sup> day of July 2026.**

Copy to: By email  
**alpesh@gayatriinfra.com**



*J Shandilya*  
**Recovery Officer**

**जैनेन्द्र शांडिल्या / JAINENDRA SHANDILYA**  
**वसूली अधिकारी एवं उप महाप्रबन्धक**  
**Recovery Officer & Deputy General Manager**  
**भारतीय प्रतिभूति और विनियम बोर्ड**  
**Securities and Exchange Board of India**  
**पश्चिमी प्रादेशिक कार्यालय / Western Regional Office**  
**अहमदाबाद / Ahmedabad**